

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 207
TA (Co. Act)- 30(PB)/2022

IN THE MATTER OF:

Aude Priya Donatelle Wacziarg EP Engel Petitioner/Applicant
Vs.	
Neemrana Hotels Private Limited Respondent

Order under Rule 16(d) of the NCLT Rules, 2016

Order delivered on 09.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

PRESENT:

For the Applicant	: Mr. Rohan Chawla, Adv.
For the Respondent	: Mr. Krishnendu Dutta, Mr. Ashish Verma, Mr. Aditi Chaudhary, Adv.

ORDER

Ld. Counsel for the applicant appeared through VC.

Ld. Sr. Counsel Mr. K. Dutta for the respondent appeared and seeks time to file a reply.

At the request list the matter for physical hearing **on 03.02.2023.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT